

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 198 OF 2017 &
IA NO. 971 OF 2017**

Dated : 1st May, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

Association of DVC HT Consumers of Jharkhand ...Appellant(s)

Vs.

**Jharkhand State Electricity Regulatory ...Respondent(s)
Commission & Anr.**

Counsel for the Appellant(s) : Mr. Gaurav Dudeja
Ms. Nameeta Singh

Counsel for the Respondent(s) : Mr. Farrukh Rasheed for R-1

Ms. M.G. Ramachandran, Sr. Adv.
Ms. Anushree Bardhan
Mr. Shubham Arya
Ms. Poorva Saigal
Mr. Pulkit Agrwal for R-2

ORDER

List the matter for hearing on **01.08.2019**. Meanwhile, written submissions by both the parties shall be placed on record after serving advance copy to the other side.

**(S. D. Dubey)
Technical Member**

Js/kt

**(Justice Manjula Chellur)
Chairperson**